

<b>A. Draft Notifications issued for inviting comments</b>	
1.	Standards for special dietary food with low-sodium content (including salt substitute)
2.	Omission of labelling requirements for Beverages Non-Alcoholic Carbonated
3.	Spring Water
4.	Standards for Complementary Foods for Older Infant and Young Children
5.	Fixation of Maximum permissible limits of aflatoxin in arecanut
<b>B. Draft Notifications to be issued for inviting comments</b>	
1.	Dried Ginger Powder
2.	Inclusion of additional food categories and additives in different food products
3.	(i) Fixation of maximum tolerance limit of antibiotics in various food products (ii) prohibition of pharmacology active substances in fish and fisheries products
4.	Purity of Steviol Glycoside
5.	Standards of all pulses
6.	Whole and decorticated Pearl Millet grains
7.	Degermed Maize flour and Maize Grit
8.	Couscous
9.	Tempe
10.	Textured Soy Protein
11.	Sago flour
12.	Removal of 'Boudouin test' requirement for Blended edible Vegetable Oil
13.	Revision of list of vegetable oils for manufacture and sale of Vanaspati
14.	Dry Mixtures of Cocoa and Sugars
15.	Honey
16.	Bee Wax

17.	Royal Jelly
18.	Kachi Ghani Mustard Oil
19.	Palm oil with regard to melting point
20.	Vanaspati
21.	Palm Stearin
22.	Palm Kernel Olein
23.	Palm Kernel Stearin
24.	Superolein
25.	Avocado Oil
26.	Inclusion of Peroxide Value in standards of all vegetable oils
27.	Meat and meat products (i) Fresh/Chilled/Frozen Pork (Pig meat) (ii) Fresh/Chilled/Frozen Beef (iii) Fresh/Chilled/Frozen Chevon (Goat meat) (iv) Fresh/Chilled/Frozen Mutton (Sheep meat) (v) Fresh/Chilled/Frozen Poultry meat (vi) Fresh eggs
28.	Fish and fisheries products (i) Live and Raw Bivalve Molluscs (ii) Sturgeon Caviar (iii) Fish Sauce (iv) Quick Frozen Fish Sticks (fish fingers), Fish portions and Fish fillets – Breaded or Battered (v) Fresh and Quick Frozen Raw Scallop products
29.	Revision of Microbiological requirement for meat and meat products
30.	Inclusion of Indian Food Composition Tables (IFCT), 2017 in the standards of proprietary food
31.	Colostrum and Colostrum Products
32.	Tolerance limit related to harmonization of MRL of pesticide
33.	Inclusion of Standards for Fortified Processed Foods in Food Safety & Standards (Fortification of Foods) Regulations, 2017

34.	Infant Food Regulations, 2017
35.	Almond Kernels
36.	Coconut Milk Powder (Non Dairy)
37.	Revision of Standards of Synthetic Syrup
38.	Gari (Cassava product)
39.	Edible Cassava Flour
40.	Roasted Bengal Gram Flour – Chana Sattu
41.	Ragi Flour
42.	Revision of Standard of Rice
43.	Basmati Rice
44.	Chia Seeds
45.	Mixed Masala Powder
46.	Spice Oleoresins
47.	Tejpat
48.	Star Anise
49.	Deletion of the requirement of the upper limit of pH for the Encapsulated Ferrous Fumarate (EFF) double fortified salt (DFS)
50.	Revision of standard of Phytostanol
51.	Inclusion of Sorbitan monostearate for use in various food categories including yeast and like products
52.	Approval for use of additional additives in various food categories based on review of the FSSR and stakeholder's comments)
53.	Microbiological Standards for Spices and Herbs.
54.	Fixation of Maximum Residue Limits of Pesticides
55.	Complete prohibition on the sale of non-iodized salt with some exception
56.	Labelling Norms and Threshold levels of GM in Processed Foods
57.	Methods of Sampling and Analysis- (i) Document on Good Food Laboratory Practices (GFLP); (ii) Methods of analysis of various parameters in Sago; (iii) Revision of Procedure for determination of Acid Value in the Manual of (iv) Methods of Analysis for Oils and Fats
58.	Food Safety and Standards (Labelling) Regulations, 2017

59.	Food Safety and Standards (Advertisements and claims) Regulations, 2017
60.	Food Safety and Standards (Packaging) Regulations, 2017
<b><i>C. Final Notifications to be issued</i></b>	
1.	Food Safety and Standards (Alcoholic Beverages) Regulations, 2017
2.	Food Safety and Standards (Organic Foods) Regulations, 2017
3.	Food Safety & Standards (Fortification of Foods) Regulations, 2017
4.	Canned Tomatoes
5.	Tomato Juice
6.	Jams, Fruit Jellies and Marmalades
7.	Tapioca Sago or Palm Sago
8.	Quality standards for 46 food additives
9.	Renaming of Linseed Oil as Linseed/ Flaxseed Oil
10.	Acid value of rapeseed oil-Mustard oil –low erucic acid
11.	Palm oil
12.	Palm Kernel Oil
13.	Cocoa Butter
14.	Virgin Coconut Oil
15.	Finger Millet (Ragi)
16.	Amaranth
17.	Sorghum flour
18.	Soy Protein Products
19.	Whole Maize (Corn) Flour
20.	Wheat Protein Products Including Wheat Gluten
21.	Durum Wheat Semolina and Whole durum wheat semolina
22.	Soybean
23.	Quality of vegetable oil for repeated frying

24.	Inclusion of fatty acid composition of vegetable oils
25.	Retaining the existing provision of food additives in Infant Milk Substitute and Bakery Products
26.	Microbiological Standards for Fruits and Vegetables and their Products
27.	Cane Jaggery or Gur Jaggery
28.	Sodium Saccharin
29.	Calcium Saccharin
30.	Removal of banned pesticides
<b><i>D. Standards approved by Scientific Panels</i></b>	
1.	Thermally Processed Fruit and Vegetable Juice to include Cold Pressed Juices
2.	Water Chestnuts Flour
3.	Dried Oregano – Whole and Powder
4.	Pimento (Allspice) – Whole and Powder
5.	Laurel (Bay Leaf) - Whole and Powder
6.	Revised standards of Sunflower seed oil and Imported Sunflower seed oil and Sunflower seed oil (High oleic acid-imported or domestic)
7.	Chia Oil
8.	Fresh/Chilled/Frozen Rabbit meat
9.	Dried/ Dehydrated Meat Products
10.	Comminuted/Restructured Meat Products
11.	Cured/ Pickled Meat and/or Smoked Meat Products
12.	Cooked/ Semi-cooked Meat Products
13.	Canned/Retort Pouch Meat Products
14.	Ragi flour
15.	Wheat Bran
16.	Non fermented soybean products